

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 09.12.2020 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2173, 2845,2302,2858 & 2859 in Comp. App. (AT) No 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. With	Raunak Dhillon, Mahesh Thakur Mohd. Azeem Khan	
2.	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors.	Raunak Dhillon, Mahesh Thakur Mohd. Azeem Khan	

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**By the order of Hon'ble Acting Chairperson
-sd/-
Registrar**